

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 620
TO BE ANSWERED ON 25.07.2024

IMPLEMENTATION OF SFURTI SCHEME

620. SHRI PUTTA MAHESH KUMAR:
SHRI MAGUNTA SREENIVASULU REDDY:
KM. SUDHA R:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government has undertaken any research/study into the implementation of the Scheme of Fund for Regeneration of Traditional Industries (SFURTI) across the country during the last five years;
- (b) if so, the details regarding the total number of approved clusters and functional/commissioned clusters, State/year-wise particularly in Andhra Pradesh and Tamil Nadu;
- (c) the details regarding the proposals which are under consideration in the said States under the SFURTI scheme and proposed timeline for their acceptance;
- (d) the details regarding the total number of beneficiaries including artisans under the SFURTI scheme during the last five years in Andhra Pradesh and Tamil Nadu, year/State and district-wise;
- (e) the details regarding the total funds/grant allocated and utilized under the SFURTI scheme during the last five years, year/State-wise particularly in Andhra Pradesh and Tamil Nadu;
- (f) whether the Government has carried out any campaigns to increase awareness regarding the products made by industries under the SFURTI scheme, if so, the details thereof and if not, the reasons therefor; and
- (g) the measures taken by the Government to ensure the reach and awareness of the scheme?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SUSHRI SHOBHA KARANDLAJE)

- (a): A study on Scheme of Fund for Regeneration of Traditional Industries (SFURTI) was undertaken by Indian Institute of Management, Lucknow during the year 2021 and another study was undertaken by Development Monitoring and Evaluation Office (DMEO), NITI Aayog during the year 2022.
- (b): The State/year-wise details of the total number of approved clusters and functional/commissioned clusters in India, including States of Andhra Pradesh and Tamil Nadu are annexed at **Annexure-I**.

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- (c): The continuation of the scheme beyond 30.09.2022 is under consideration. Hence, no fresh proposals are presently being examined under SFURTI.
- (d): The year/State and district-wise details of the clusters and beneficiaries under SFURTI during last five years in the State of Andhra Pradesh and Tamil Nadu are annexed at **Annexure-II**.
- (e): A consolidated amount of fund is allocated under the scheme instead of State wise allocation of funds. The year wise details regarding the total funds/grant allocated and utilized under the SFURTI scheme during the last five years in India, is annexed at **Annexure-III**.
- (f): The SFURTI scheme aims towards setting up of collectives of artisans and not to establish industries.
- (g): Regular workshops, seminars, and awareness camps are organized in various regions to educate artisans and stakeholders about the benefits and processes of the SFURTI scheme. Non-governmental organizations (NGOs), industry associations, and trade bodies are engaged to disseminate information and encourage participation in the scheme Besides, the Ministry also conducts Industrial Motivational Campaigns (IMC) benefiting artisans and aspiring entrepreneurs. A SFURTI mela was also organised at DilliHaat during 2022 where 50 SFURTI clusters from 28 States showcased their traditional products.

Annexure-I

Annexure referred to in reply to Part (b) of the Lok Sabha Unstarred Question No.620 for answer on 25.07.2024

S no.	State	Year	Approved Clusters	Functional/ Commissioned Clusters
1	Andaman & Nicobar	2018-19	1	0
2	Andhra Pradesh	2016-17	3	3
		2018-19	3	3
		2019-20	5	5
		2021-22	5	3
3	Arunachal Pradesh	2018-19	1	1
		2019-20	2	2
4	Assam	2016-17	5	5
		2018-19	10	10
		2019-20	14	13
		2020-21	1	1
		2021-22	5	4
5	Bihar	2016-17	2	2
		2020-21	6	4
		2021-22	2	2
6	Chhattisgarh	2015-16	2	2
		2018-19	1	0
		2019-20	1	1
		2021-22	1	1
7	Gujarat	2015-16	2	2
		2018-19	2	2
		2019-20	6	4
		2020-21	3	3
		2021-22	1	0
8	Haryana	2017-18	1	1
		2018-19	1	0
		2019-20	1	1
		2020-21	2	2
9	Himachal Pradesh	2019-20	3	3
		2020-21	1	0
10	Jammu & Kashmir	2016-17	3	2
		2018-19	5	0

11	Jharkhand	2016-17	3	2
		2019-20	8	6
		2020-21	1	0
		2021-22	3	1
12	Karnataka	2015-16	5	5
		2016-17	2	2
		2018-19	3	3
		2019-20	11	5
		2020-21	3	3
		2021-22	4	2
		2022-23	1	0
13	Kerala	2015-16	3	3
		2016-17	1	1
		2018-19	1	1
		2019-20	4	4
		2020-21	1	0
14	Madhya Pradesh	2015-16	1	1
		2016-17	3	3
		2019-20	14	14
		2020-21	14	9
		2021-22	12	8
		2022-23	1	0
15	Maharashtra	2015-16	2	1
		2016-17	2	2
		2018-19	2	2
		2019-20	10	8
		2020-21	8	4
		2021-22	3	1
		2022-23	2	0
		2024-25	0	1
16	Manipur	2015-16	1	1
		2018-19	2	1
		2019-20	15	14
		2020-21	4	3
		2021-22	4	0
17	Meghalaya	2018-19	1	1
		2020-21	3	2
		2021-22	2	2
18	Mizoram	2019-20	1	1
19	Nagaland	2018-19	1	1
		2020-21	5	5
		2021-22	1	1
		2022-23	2	0

20	Odisha	2016-17	4	4
		2018-19	18	14
		2019-20	25	17
		2020-21	6	5
		2021-22	15	0
		2022-23	2	0
21	Punjab	2016-17	2	2
22	Rajasthan	2016-17	1	1
		2018-19	1	1
		2019-20	2	2
		2020-21	22	15
		2021-22	8	1
		2024-25	0	2
23	Sikkim	2019-20	4	4
24	Tamil Nadu	2015-16	10	10
		2016-17	1	1
		2018-19	6	4
		2019-20	1	1
		2020-21	4	2
		2021-22	5	1
		2022-23	1	0
25	Telangana	2016-17	3	3
		2019-20	9	9
		2021-22	4	1
26	Tripura	2016-17	1	1
		2020-21	1	1
		2021-22	1	0
27	Uttar Pradesh	2015-16	3	3
		2016-17	1	1
		2017-18	1	1
		2018-19	3	3
		2019-20	5	5
		2020-21	23	20
		2021-22	19	8
2022-23	4	0		
28	Uttarakhand	2018-19	1	1
		2019-20	2	1
		2020-21	1	1
		2021-22	1	1
29	West Bengal	2016-17	1	1
		2018-19	1	1
		2019-20	9	8
		2020-21	4	3
		2021-22	5	2
		2022-23	1	0
Total			513	368

Annexure referred to in reply to Part (d) of the Lok Sabha Unstarred Question No.620 for answer on 25.07.2024

Year/State and district-wise details of the clusters and beneficiaries, including artisans under the SFURTI scheme during the last five years in the state of Andhra Pradesh			
Year	District	Number of clusters	Number of beneficiaries
2016-17 (Districts-3) (Beneficiaries-2151)	Chittoor	1	320
	Krishna	1	231
	Vizianagaram	1	1600
2018-19 (Districts-3) (Beneficiaries-2855)	Chittoor	1	1377
	East Godavari	1	461
	Guntur	1	1017
2019-20 (Districts-5) (Beneficiaries-4344)	East Godavari	3	2836
	Vishakhapatnam	1	500
	Vizianagaram	1	1008
2021-22 (Districts-5) (Beneficiaries-4148)	Bapatla	1	605
	Guntur	1	1007
	Vishakhapatnam	1	712
	Vizianagaram	1	1001
	YSR Kadapa	1	823
Total		16	13498

Year/State and district-wise details of the clusters and beneficiaries, including artisans under the SFURTI scheme during the last five years in the state of Tamil Nadu			
Year	District	Number of clusters	Number of beneficiaries
2015-16 (Districts-10) (Beneficiaries-15663)	Coimbatore	1	5587
	Dharmapuri	1	750
	Madurai	1	2450
	Salem	2	1967
	Tirunelveli	1	1330
	Tirupur	4	3579
2016-17 (Districts-1) (Beneficiaries-1650)	Kanyakumari	1	1650
2018-19 (Districts-6) (Beneficiaries-4519)	Erode	1	918
	Krishnagiri	2	965
	Salem	1	960
	Tiruvarur	1	810
	Vellore	1	866
2019-20 (Districts-1) (Beneficiaries-270)	Thanjavur	1	270
2020-21 (Districts-4) (Beneficiaries-1574)	Ranipet	2	621
	Salem	1	493
	Vellore	1	460
2021-22 (Districts-5) (Beneficiaries-1455)	Thanjavur	1	218
	Tiruchirappalli	1	327
	Tiruvannamalai	1	370
	Villupuram	2	540
2022-23 (Districts-1) (Beneficiaries-400)	Tuticorin	1	400
Total		28	25531

Annexure –III

Annexure referred to in reply to Part (e) of the Lok Sabha Unstarred Question No.620 for answer on 25.07.2024

Year	Funds allocated (₹ in lakhs)	Actual Expenditure(₹ in lakhs)
2019-20	185	181.81
2020-21	350	349.10
2021-22	406.02	372.37
2022-23	1.95	1.95
2023-24	2.45	2.45